Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN : U24129KA1994PTC016040 Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS

Summary as on 04th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

.N				Details of Claim Admitted										
	Name of the Creditor	Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?		Contigent	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
1 VWF Ind	dustries Private Limited	02.07.2025	3,07,200	-	Operational	No	No	No	NIL	NIL		3,07,200	-	1
TOTAL	ne rental agreement dt 30th Jan. 2023 does r		3,07,200									3,07,200		